

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 107
(IB)-1672(ND)2019
IA/983/2021

IN THE MATTER OF:

M/s. Alchemist Assets reconstruction ...
Company Ltd.

Applicant/Petitioner

Versus

M/s. Associated Lighting Systems Pvt. Ltd. ...

Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 24.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Stuti Vatsa for RP

ORDER

IA/983/2021: It is the third Progress Report filed by RP. The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

- sd -

(L.N. GUPTA)
MEMBER (T)

- sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)